

NATIONAL COMPANY LAW TRIBUNAL
PRINCIPAL BENCH
NEW DELHI

C.P NO. 129(ND)/2016
CA NO.

CORAM:

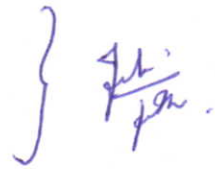
PRESENT: SH. R.VARDARAJAN
Hon'ble Member (J)

SH. S. K. MOHAPATRA
Hon'ble Member (T)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF SPECIAL BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 9.09.2016**

NAME OF THE COMPANY: Mr. Amar Pal Singh
V/s.
M/s. Manila Resorts Pvt. Ltd. & Ors.

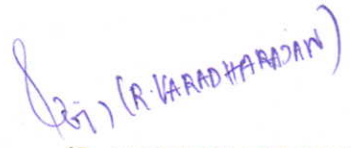
SECTION OF THE COMPANIES ACT: 241/242

| S.NO. | NAME | DESIGNATION | REPRESENTATION | SIGNATURE |
|-------|------------------|-------------|----------------|--|
| 1. | ROBIN R DAVID | ADVOCATE | PETITIONER | }  |
| 2. | MUNAWWAR NASEEM. | " | " | |
| 3. | FEBIN M VARGHESE | " | " | |
| 4. | MEGHA SRIVASTAVA | " | " | |

Order

The petitioner mentioned CP 129(ND)/2016 for obtaining orders. However, from the records it is seen that the respondents have not been served with the copy of the petition as of today. The petitioner is directed to file the proof of service in relation to the service of notice to the respondents.

List the matter on 20.9.2016


(R. VARADHARAJAN)
MEMBER(J)


(S.K. MOHAPATRA)
MEMBER (T)

9.9.2016
(P.K. Sud)